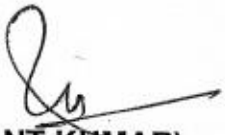


OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

CIRCULAR

It has been come to the notice of the undersigned that some of the Judicial Officers of West District are not complying with the directions of Hon'ble High Court of Delhi and requisite information are not being received in this office well in time due to which necessary delay is caused in transmitting the information to Hon'ble High Court of Delhi, New Delhi as well as to Ld. District & Sessions Judge (HQs), Delhi.

In view of the above, it is impressed upon all the Judicial Officers of West District, to send the requisite information to this office within the stipulated time so that the information required is forwarded to Hon'ble High Court of Delhi, New Delhi / Ld. District & Sessions Judge (HQs), Delhi within time failing which the matter shall be reported to the Inspecting Committee of Hon'ble High Court of Delhi.


(YASHWANT KUMAR)
DISTRICT & SESSIONS JUDGE (WEST)

No. 322-7533-7586 /Circular/Gaz./DJ West/2019

Dated, Delhi the 16/3/19

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
3. The Reader / Ahlmad to the undersigned.
4. The PS to the undersigned.
5. The Office of CMM, West District, Tis Hazari Courts, Delhi.
- ✓ 6. For uploading on LAYERS.
7. For uploading on centralized website through LAYERS.


DISTRICT & SESSIONS JUDGE (WEST)